

areas to enable the Ganga Flood Control Commission to prepare the overall plan in the basin by the middle of 1973. This is necessary for determining the priorities and selection of schemes for Fifth Five Year Plan.

The Board also approved the Rules of business, the programme of work to be undertaken by the Ganga Flood Control Commission and the proposal for constituting a Technical Advisory Committee.

The decisions of the Board have been communicated to the Ganga Basin States for taking necessary action.

#### Steps for promoting exports

1325. SHRI PURUSHOTTAM KAKODKAR :  
SHRI SHRIKISHAN MODI :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have taken any fresh steps to promote exports; and

(b) if so, the broad outlines thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) The fresh steps to promote exports have been outlined in the Import Policy for Registered Exporters for 1972-73 announced on 3-4-1972. The more important amongst these steps are :

(1) Greater allocation of imported inputs has been envisaged in the cases of selected priority industries, particularly those which have substantial export performance or which contribute to net saving on present imports.

(2) The IRMAC (Industrial Raw Material Assistance Centre) set up by the STC for organising bulk imports of raw materials for sale to the manufacturers will further expand its activities for supplying the raw materials 'off-the-shelf'.

(3) Selected industries in the priority sector are allowed additional imports of raw materials against a special allocation of foreign exchange set apart for the purpose.

(4) Small Scale industries in the priority sector are enabled to obtain their import requirements based on the assessment of their capacity.

(5) The policy for grant of import facilities to eligible Export Houses has been substantially liberalised this year so as to attract more and more Export Houses to avail of the benefits. The scope of import licences in favour of such Export Houses has also been widened.

(6) The procedure for grant of import licences, compensatory support and drawback of duty to exporters has been simplified and it has now been provided that, subject to fulfilment of certain conditions, the exporters can be allowed import licences, compensatory support and drawback of duty for a substantial portion of their entitlement on the basis of a preliminary scrutiny of their claims.

(7) Exports to Nepal paid for in free foreign exchange have now been made eligible for export assistance.

#### Shortfall in electricity production target

1326. SHRI PURUSHOTTAM KAKODKAR :  
SHRI P. GANGADEB :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether a shortfall is expected even in the scaled-down Fourth Plan of electricity production ; and

(b) if so, whether the target of 23 million KW by the end of 1997-74 will not be achieved?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). A shortfall of nearly 2.6 million kW in the installed generating capacity of 23 million kW targeted for the Fourth Plan is likely. An installed generating capacity of a little over 20 million kw is likely to be achieved.

#### Collision of an engine with a passenger train between Somna and Kulwa (Northern Railway)

1327. SHRI SUKHDEO PRASAD VERMA: Will the Minister of RAILWAYS be pleased to state :

(a) the total number of persons killed as a result of collision of an engine with a passenger train at a level crossing between Somna and Kulwa on the Tundla-Ghaziabad Section on the 6th July, 1972 ; and